

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2015 &
IA NO. 324 OF 2015**

Dated: 2nd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Maithon Power Ltd.

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Amit Kapur
Mr. Vishal Anand
Ms. Janmali

Counsel for the Respondent(s)

: Mr. Paramhans for
Mr. C.K. Rai for R-1

Ms. Anusha Bardhan
Mr. Shubham Arya for R.2

ORDER

Learned counsel state that the pleadings are complete.

List the matter for hearing on **10.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk